

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 526 of 2020

IN THE MATTER OF:

Maxsun Marine Services FZE

...Appellant

Versus

Dolphin Offshore Enterprises (India) Ltd.

...Respondent

Present:

For Appellant: Ms. Farhat Warsi, Advocate.

For Respondent: Mr. Satpal Singh and Mr. Surender, Advocates.

ORDER
(Through Virtual Mode)

11.06.2020 Learned counsel for the Appellant submits that she could not gain access to records lying in her office due to lockdown restrictions. She requests for adjournment.

Matter is adjourned at the request of the counsel for the Appellant. List the matter 'for admission (fresh case)' on **3rd July, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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